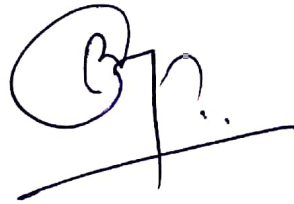


Date :14.05.2026

LIST OF TRIBUNAL ORDERS READY FOR PRONOUNCEMENT IN OPEN COURT On 14.05.2026

Combination: Shri B.M. Biyani, AM & Shri Paresh M. Joshi, JM

Sr. No.	ITA/MA/SA no./Name of the case	Date of hearing	Author
1	ITANo.352/Ind/2025 Awasthi Brothers	08.05.2026	AM
2	ITANo.427/Ind/2024 Rajendra Singh Khichi	29.04.2026	AM
3	ITANo.763/Ind/2025 Nakhrali	07.04.2026	AM
4	ITANo.40/Ind/2026 Arpit Kumar Agrawal	06.05.2026	AM
5	ITANo.651/Ind/2025 Sunshine Hatcheries Pvt. Ltd.	07.05.2026	AM
6	ITANo.656/Ind/2025 Usha Rani Laxmeshwar	27.04.2026	AM
7	ITANo.566/Ind/2025 Saharayn University Multipurpose S. Ltd.	11.05.2026	AM
8	ITANo.49 & 151/Ind/2025 Naresh Kumar Doshi	11.05.2026	AM
9	ITANo.138/Ind/2026 Rakesh Garg	07.05.2026	JM
10	ITANo.21/Ind/2025 Shabana Juned Ahmed	04.05.2026	JM
11	ITANo.821 & 822/Ind/2025 Madhya Pradesh Vigyan Sabha	06.05.2026	JM
12	ITANo.84/Ind/2026 Ashok Kumar Jain	06.05.2026	JM
13	ITANo.46/Ind/2026 Shubham Agencies	06.05.2026	JM



Sr. Private Secretary
(ITAT, Indore)

Paresh M. Joshi